

**NATIONAL COMPANY LAW TRIBUNAL**  
**PRINCIPAL BENCH**  
**NEW DELHI**

C.P NO. 881/2016  
CA NO.

CORAM:

PRESENT: CHIEF JUSTICE M. M. KUMAR  
Hon'ble President

SH. S.K. Mohapatra  
Hon'ble Member (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE PRINCIPAL BENCH OF  
THE NATIONAL COMPANY LAW TRIBUNAL ON 01.05.2017

NAME OF THE COMPANY JSB Consulants  
Vs.  
Aliffa Agro India Pvt ltd & anr.

SECTION OF THE COMPANIES ACT: 433(e),(f),434(a) and 439(b)

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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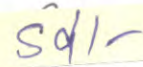
	2.	Snweta Garg, Advocate - Plaintiff	<u>ORDER</u>	
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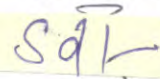
Learned Counsel for the petitioner seeks time for filing the compliance affidavit in terms of Notification dated 07.12.2016 which has notified the Rules known as The Companies (Transfer of Pending proceedings) Rules , 2016.

Simultaneously, a copy of the paper book along with compliance affidavit is required to be served on the respondent in compliance of Insolvency & Bankruptcy (Adjudicating Rules), 2016.

The Registry shall certify that the Paper Book is complete for hearing.

List on 03.5.2017.

  
(CHIEF JUSTICE M.M. KUMAR)  
PRESIDENT

  
(S.K. MOHAPATRA)  
MEMBER (TECHNICAL)

Surjit  
01.5.2017